

mental employees were found involved. Disciplinary action was taken against the delinquent employees and wherever necessary cases were reported to police.

[*English*]

Central Assistance for Setting up of Mini and Micro Hydro Turbine Plants

4731. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of ENERGY be pleased to state:

(a) The names of the states which have been given Central assistance to set up micro and mini hydro turbine plants in 1987-88;

(b) The number of micro and mini hydro turbine plants proposed to be set up in the those States:

(c) The amount provided to those States for the above purpose; and

(d) The details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (d). The information is being collected and will be laid on the Table of the House.

Special Pay to Officers of Departments of Posts and Telecommunications

4732. SHRI DAL CHANDER JAIN: Will the Minister of COMMUNICATION be pleased to state:

(a) Whether the officers working under Directorate/Planning Offices, either in Telecom or Postal Departments are given Special Pay over and above their pay scales; and

(b) If so, the steps proposed to be taken to ensure that officers working in Planning Offices of Postal (Civil Wing) Department or Telecommunications Department are also paid special Pay.?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV):

(a) TELECOM.

In case of Department of Telecom., all officers upto the level of Junior Administrative Grade (Ordy./S.G.) who are posted in the Directorate are given special pay in consideration of the specific addition to work/responsibility attached to the posts in the Headquarters Organisation.

In Telecom. Circles, Officers of Senior Time Scale Group 'A' of Indian Telecom. Services while holding posts of Assistant General Managers (Planning) are given special pay over and above the scale of pay.

POSTAL

Ground 'A' Officers when posted to Headquarters Organisation of their respective Departments got special pay at prescribed rates under general orders issued by the Ministry of Finance.

Other officers working in the Directorate or field officers are given special pay or specially arduous nature of duties or a specific addition to the work or responsibility on case-to-case basis under the Fundamental Rule 9 (26).

(b) TELECOM:

There is no proposal for extending the eligibility for special pay to other planning Officers in the Telecom. Circles including Civil Wing.

POSTAL:

There is no proposal at present, under consideration of the Government, for grant of special pay to Group 'A' and Group 'B' Officers working in planning offices of Postal (Civil Wing) Department.

Proposal to Lease out Sick Public Sector Units

4733. **SHRI SWAMI PRASAD SINGH:** Will the Minister of INDUSTRY be pleased to state:

- (a) Whether it is a fact that Government propose to lease out sick public sector units;
- (b) If so, the details of these proposals;
- (c) The names of the units to be leased out;
- (d) The recommendations made by the Committee set up to improve the functioning of these units; and
- (e) The reaction of Government on these recommendations?

THE MINISTER OF INDUSTRY (SHRI J.VENGALA RAO): (a) No, Sir.

- (b). Does not arise.
- (c) Does not arise.
- (d) Government has not set up any committee for such a purpose
- (e) Does not arise.

Revenue Earned From Major Postal Services

4734. **SHRI K.P.UNNIKRISHNAN:** Will the Minister of COMMUNICATIONS be

pleased to state:

(a) The total revenue earned from major postal services under different heads such as postcards, letters, parcels, registration fees, money order charges, etc. and expenditure incurred on each of these services in 1984-85, 1985-86 and 1986-87.

(b) the revenue earned and expenditure incurred on State-wise basis or an Circle-basis during 1984-85, 1985-86 and 1986-87;

(c) The revenue and expenditure from four metropolitan towns and urban agglomerates included in the municipal corporations during the same years; and

(d) If expenditure exceeded revenue earned, the reasons thereof and the steps initiated to wipe out the losses?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) The financial accounts of the Department of Posts do not contain classification of revenue under postcards, letters, parcels, registration fee, all of which are treated as postage revenue. Only revenue on account of commission on money orders is separately indicated. Similarly expenditure on the above services is not separately classified and maintained. However, estimates of revenue and expenditure on the above services are made from time to time for the purposes of costing and cost control. Such estimates for the year 1984-85 and 1985-86 are available and are indicated below:-